

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

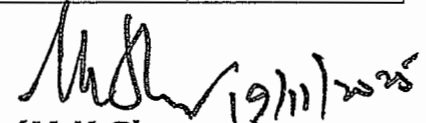
No: 1664 of 2025/RG

Dated: 19.11.2025

Hon'ble the Chief Justice has been pleased to order further appointment/posting of the Judicial Officers, whose services have been placed at the disposal of His Lordship in terms of High Court Order No. 1638 of 2025/RG dated 13.11.2025, in the Registry, as shown in the table below:-

S. No	Name of the Officer S/Shri	Post against which the officer is posted
District Judge		
1.	Naseer Ahmad Dar	Director, J&K Judicial Academy.
2.	Ajay Kumar Gupta	Registrar Inspection, Srinagar.
3.	Faizan Ul Haq Iqbal	Registrar Rules.
4.	Ms. Swati Gupta	Registrar Judicial, Jammu.
5.	Umesh Sharma	Registrar Computers (I.T)
Civil Judges (Senior Division)		
1.	Sunil Kumar	Secretary, High Court Legal Services Committee
2.	Touseef Ahmad Magrey	Joint Registrar Inspection, Srinagar
3.	Faizan I Nazar	Sub Judge, LRP. He shall look after the work of CPC, e-Courts.

By Order.


(M.K Sharma)

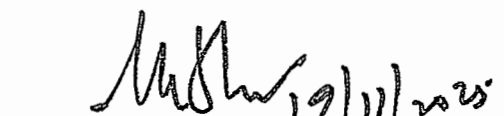
Registrar General

Dated:- 19.11.2025

No:- 72160-95 /RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
4. Secretary to Government, Department of Law and Justice, UT of Ladakh;
5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
8. Member Secretary, J&K Legal Services Authority, Jammu;
9. All Principal District and Sessions Judges of UTs of J&K and Ladakh;
10. Concerned Officers _____;
..... for information and necessary action.
11. CPC e-Courts, High Court of J&K and Ladakh for information and uploading the same on the High Court Website for information of all the concerned.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
13. Order File.


Registrar General